## F.No. 01(03)/Roster/CESTAT/2025/Part-III

## Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 15.12.2025

## **ORDER NO. 223 of 2025**

Hon'ble President is pleased to partially modify roster order no. 208 of 2025 on

15.12.2025 for CESTAT, New Delhi as follows:-

15.12.2025 for CESTAT, New Defin as follows:		WORKS ASSIGNED
PERIOD	CORAM	
PERIOD	Mr. C. J. Mathew, Hon'ble Member (Technical) and	Customs and Service Tax Division
On 15.12.2025	Mr. Ajay Sharma, Hon'ble Member (Judicial)	Bench matters
15.12.2025	Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Single Member Bench matters

Note:

In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.